

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

CA 196/2024 IN CP/62(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.06.2024

NAME OF THE PARTIES: **NAVINCHANDRA MANGALDAS PATEL**
VS FCG FLAMEPROOF CONTROL
GEARS PRIVATE LIMITED

Sec. 241(1) of Companies Act, 2013 Rule 11 of NCLT Section 420

ORDER

1. Ms. Prachi Wazalwar for the Applicant is present and Mr. Rahul Sarda for the Respondent No. 2&6 is also present.
2. The Applicant submits that the main Company Petition is listed on Board on 19.06.2024; thus, prays that the present Application be tagged along with the main Company Petition on 19.06.2024.
3. At request, stand over to **19.06.2024**, for further consideration and hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)